

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
स्वास्थ्य एवं परिवार कल्याण मंत्रालय
MINISTRY OF HEALTH AND FAMILY WELFARE
द्वितीय तल, केंद्रीय प्रलेखन परिसर
2nd Floor, Central Documentation Complex
चेन्नई पोर्ट ट्रस्ट भवन, राजाजी सालय, चेन्नई - ६०० ००१
Chennai Port Trust Building, Rajaji Salai, Chennai-600001
Tel: 044-25243212, Tele Fax: 044-25223212

03 May 2024

OFFICE ORDER No. 21/2024

In pursuance of provisions under Section 5 of the Right to Information (RTI) Act, 2005 and exercise of provision under FSSAI HO Office Order 11/2022 dated 18.01.2022 by the Competent Authority, the following officers are hereby designated as Central Public Information Officers (CPIOs) in Food Safety and Standards Authority of India- Southern Region in partial modification of Office Order 82/2023 dated 15-11-2023 on file GA-30011/20/2021-SRO as against the sl no. 1 and 2 therein against their respective jurisdiction (area of operation) for providing information in respect of application preferred by persons seeking information under RTI Act 2005.

SNo	Jurisdiction (Area of operation)	CPIO
1	All matters pertaining to Central Licensing and related enforcement activities of the State of Tamil Nadu and Union Territory of Puducherry	Dr. K A Arul Anand, Joint Director
2	All matters pertaining to Central Licensing and related enforcement activities of the State of Andhra Pradesh	Dr. J Jelin, Assistant Director (Tech.)
3	All matters pertaining to Central Licensing and related enforcement activities of the State of Telangana	Shri. Balunaik Kethavath, Deputy Director
4	All matters pertaining to Central Licensing and related enforcement activities of the State of Karnataka	Dr. V Vivek, Assistant Director (Tech.)
5	All matters pertaining to Central Licensing and related enforcement activities of the State of Kerala and Union Territory of Lakshadweep	Shri. Anvar Sadik Kappachali, Assistant Director (Tech.)

The Office Order 82/2023 dated 15-11-2023 shall stand modified to the extent as stated above.

This is issued with the approval of the Regional Director- Southern Region

(Dr.
M Kannan)
Joint Director

Copy to :

1. All concerned CPIOs – for information and necessary compliance
2. All Officers and staff of FSSAI RO Chennai/ Branch Offices/ Import clearance Offices under SR
3. ED(HR)/ ED (CS)
4. Sr. PS to Office of CEO/ PS to Office of CP
5. Director Imports and Director RCD
6. Directors of Regional offices and NFLs
7. CITO –with a request for uploading this Office Order on FSSAI website and on e-Office Notice Board
8. Director GA Division- with a request for creating/ modifying login credential for accessing online RTI by CPIOs
9. Policy Coordination Cell GA Division
10. Office Order file/ Master Folder